

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3- IA/1032(AHM)2024
in
C.P. (IB)/196(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Dharmendrabhai Tribhovanbhai Delvadia
V/s
Bank of Baroda & Others

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Vijay Pate for Karan Sangahi
For the Respondent :

ORDER

IA/1032(AHM)2024

Resolution Professional is directed to serve copy of report upon Personal Guarantor, Financial Creditor and Corporate Debtor.

List for further consideration on 06.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)